

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A. No. 524 of 1999.

Thursday this the 29th day of April, 1999.

CORAM:

HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER

HON'BLE MR. B.N. BAHADUR, ADMINISTRATIVE MEMBER

1. George John,  
Laboratory Assistant,  
Kendriya Vidyalaya,  
Ernakulam, Cochin- 20.
2. Rita Figarado,  
W/o Alfred Luiz,  
Laboratory Assistant,  
Kendriya Vidyalaya,  
Ernakulam, Cochin-20.
3. Presenna C.P.,  
W/o C.K. Dharmarajan,  
Laboratory Assistant,  
Kendriya Vidyalaya,  
Ernakulam, Cochin-20. .... Applicants

(By Advocate Shri George C.P. Tharakan)

Vs.

1. Commissioner,  
Kendriya Vidyalaya Sangathan,  
18 Institutional Area,  
Shaheed Jeet Singh Marg,  
New Delhi - 110 016.
2. Assistant Commissioner,  
Kendriya Vidyalaya Sangathan,  
I.I.T. Campus, Chennai -36.
3. The Principal,  
Kendriya Vidyalaya,  
Ernakulam, Cochin-20. .... Respondents

(By Advocate Shri Govindh K Bharathan, SCGSC)

The application having been heard on 29th April 1999,  
the Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER

The applicants seek to direct the respondents to  
grant them Selection Grade as provided under the pay  
fixation with effect from the date of completion of 12 years  
of service, to grant them in situ promotion and also to

direct the respondents to dispose of A4, A5 and A6 representations within a time limit.

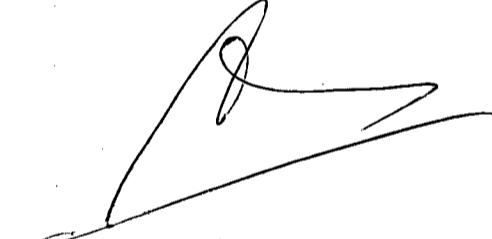
2. When the O.A. was taken for admission hearing, the learned counsel appearing for the applicants submitted that it is suffice to permit the applicants to submit a comprehensive representation to the first respondent for redressal of their grievance. The learned counsel appearing for the respondents submitted that there is no objection in adopting such a course.

3. Accordingly, the applicants are permitted to submit a comprehensive representation to the first respondent within one month from today. If such a representation is received, the first respondent shall consider the same and pass appropriate orders within four months from the date of receipt of the representation.

4. Application is disposed of as above. No costs.

Dated the 29th April 1999.

B.N. Bahadur  
B.N. BAHADUR  
ADMINISTRATIVE MEMBER

  
A.M. SIVADAS  
JUDICIAL MEMBER

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LIST OF ANNEXURES REFERRED TO IN THE ORDER

1. Annexure A-4: A true copy of representation dated 21.11.94 submitted by the applicants to the 1st respondent.
2. Annexure A-5: A true copy of representation dated 9.9.98 submitted by the applicants to the Deputy Commissioner (Acad.), New Delhi.
3. Annexure A-6: A true copy of representation dated 25.1.1999 submitted by the applicants to the 1st respondent.